

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
PRINCIPAL BENCH

(IB)-584(PB)/2017

IN THE MATTER OF:

M/s Krishna Enterprises

.... Applicant/petitioner

Vs.

Amrapali Leisure Valley Pvt. Ltd.

.... Respondent

Order under Section 9 of Insolvency & Bankruptcy Code, 2016

Order delivered on 11.7.2018

Coram:

CHIEF JUSTICE (Retd.) M.M.KUMAR

Hon'ble President

S.K. MOHAPATRA

Hon'ble Member (T)

For the Respondent

: Mr. Alok Kumar Aggarwal, Advocate

: Mr. Apoorv Rustogi, Advocate

: Ms. Rati Tandon, Advocate

ORDER

For order, see C.P. No(IB)-90(PB)/2017